

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1281(KB)2019
IA(I.B.C)/732(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS SRI BIR ISPAT PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physical)

Mr. Rahul Parasrampuria, PCS : For Liquidator
Mr. Dipto Sen, Adv.

Ms. Pallavi Pain, Adv. : For Respondent
Mr. Jitendra Patnaik, Adv.

ORDER

1. Ld. Counsel/Authorized Representative for the Liquidator present. Ld. Counsel for the respondent present.
2. **IA(I.B.C)/732(KB)2022**
 - i. It is stated by Ld. Counsel appearing for respondent that family member of Ld. Counsel is hospitalized.
 - ii. Keeping in view this position and in the interest of Justice, time to file affidavit in terms of order dated 3rd February 2023 is extended by one week. It is made clear, no further time will be granted and in the event no affidavit filed, right to file affidavit shall stand closed.
 - iii. List this matter on **19/04/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**